

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'H', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
SH. ANUBHAV SHARMA, JUDICIAL MEMBER**

ITA No.471/Del/2021
Assessment Year: 2011-12

Zaim Hasan Prop. Shalimar Industries, G. T. Road, Khatouli, Muzaffarnagar PAN No.AAWPH8952Q	Vs	Pr. CIT Dehradun
(APPELLANT)		(RESPONDENT)

Appellant	Written application
Respondent	Sh. M. Baranwal, CIT DR

Date of hearing:	10/08/2022
Date of Pronouncement:	10/08/2022

ORDER

PER N.K. BILLAIYA, AM:

This appeal by the assessee is preferred against the order dated 18.03.2021 framed u/s. 263 of the Act by the Pr. CIT, Dehradun.

2. The representative of the assessee filed following letter on the date of hearing :-

To,
The Hon'ble Members
Income-tax Appellate Tribunal
'H' Bench
Lok Nayak Bhavan
Khan Market New Delhi-110003

In Re- Shri Zaim Hassan
ITA No.: - 47/DEL/2021 (2011-12)

Fixed for: 10.08.2022

Sub: - Request for withdrawal of Appeal

Respected Sirs,

The above captioned matters are fixed for hearing before the Hon'ble Bench on 10.08.2022. It is respectfully submitted that the assessee appellant filed the aforesaid appeal challenging the order of Ld. Pr. CIT(DDN) passed U/s 263. Thereafter the National Faceless Assessment Centre passed the assessment order U/s 263 r.w.s. 143(3) dated 26.03.2022 and accepted the claim of the assessee and completed the assessment at the returned income. The Copy of the assessment order passed by NFAC U/s 263 r.w.s. 143(3) is enclosed for your ready reference.

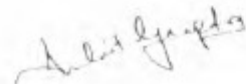
In view the circumstance it is humbly requested that the assessee would like to withdraw the aforesaid appeal before the Hon'ble Bench. Kindly allow the same and oblige.

Thanking You,

Yours Faithfully

Place: New Delhi

Date: 10.08.2022



Ankit Gupta
(Advocate)

3. On the basis of the aforementioned letter, the appeal is dismissed as withdrawn.

4. Decision announced in the open court on 10.08.2022.

Sd/-
(ANUBHAV SHARMA)
JUDICIAL MEMBER

NEHA, Sr. Private Secretary

Date:-10.08.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI